

S.No.

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
22-07-2024 AT 10:30 AM**

CP No.433/241/HDB/2020
u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Mantrawadi Nagachandrika and 4 others

...Petitioner

AND

MPR Refractories Pvt Ltd & 7 others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA under e-filing No 2508/2024

Taken up, on being mentioned by the learned counsel Mr Assad Hussain, that the urgency is on the ground of the fact that EGM is scheduled on 25.07.2024. Considering the same, **urgency application under e-filing No 0235/2024 is allowed.** List the IA under e-filing No. 2352/2024 at the earliest, if the same is in otherwise in order.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)